

Government of Jammu and Kashmir
Civil Sectt; Ladakh Affairs Department.

Notification
Srinagar 12th September, 2016

SRO 296- In exercise of the powers conferred by Sub-section (2) of section 4 of the Ladakh Autonomous Hill Development Council Act, 1997, the Government hereby nominate the following persons to be the Members of the Ladakh Autonomous Hills Development Council Leh:-

- 1) Ms. Rinchen Lhamo
W/O Tsering Motup
R/O Leh
- 2) Advocate Mohammad Nassir
S/O Mohammad Asgar
R/O Leh
- 3) Ms. Syeda Bano (Syada Ladakhi)
D/O Haji Ghulam Ali,
R/O Chnshot Leh.

By order of the Government of Jammu and Kashmir

-Sd/-
(B.B. Vyas)IAS,
Financial Commissioner,
Ladakh Affairs Department.

No:-LA(A)70/2016

Dated: 12-09-2016

Copy to the:-

- 1) Financial Commissioner _____
- 2) Joint Secretary, Government of India, Ministry of Home Affairs
J&K Division North Block, New Delhi.
- 3) All Principal Secretary to Government _____
- 4) Principal Secretary to Hon'ble Chief Minister J&K
- 5) Principal Secretary to Hon'ble Governor
- 6) All Commissioner/Secretaries to Government _____
- 7) All Secretary to Government _____

